## CENTRAL ADMINISTRATIVE TRIBUNALCUTTACK BENCH, CUTTACK, ORDER SHEET

COURT NO.: 130/09/2019C.P./260/36/2019

O.A./260/176/2018L DASH

-V/S-

M JHA & ORS.ITEM NO:51FOR APPLICANTS(S) Adv. :Mr. R.N. Nayak

FOR RESPONDENTS(S) Adv.:Proxy on behalf of Mr. J. Pal

Notes of The Registry	Order of The Tribunal	
	It is submitted by applicant's counsel that the order of this Tribunal passed in O.A. No.176/18 has been complied with by the respondents. Accordingly, the C.P. is dropped. Notices issued are discharged.	
	( SWARUP KUMAR MISHRA)  MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)